

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 87/(MAH)/2017
MA No. 125/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: Mr. Rakesh Kabra & Anr.

V/s.

M/s. NRK Overseas (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
<u>23</u>	Sharan Jagtiani a/w Priyank Kapadia for Petitioners Mr. Rakesh Kabra	Advocate Petitioner No. 1	

ORDER

MA 125/2017 IN TCP No. 87/397-398/NCLT/MB/MAH/2017

On the request made by both the parties to have a joint inspection of the second, liberty has been granted for the inspection as required by them.

List this matter for next hearing on **24.08.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)